

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.155
CP 19 of 2020
With
ITEM No.156- IA 268 of 2020

Proceedings under Section 241-242 Co.Act,2013

IN THE MATTER OF:

SBI Funds Management Pvt Ltd
V/s
Manpasand Beverages Ltd & Ors

.....Applicant

.....Respondent

Order delivered on: 09/08/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Amit Loddha, Adv.
For the Respondent : Mr. Jaimin Dave, Adv.

ORDER

Due to paucity of time, as the Hon'ble Member(J) is holding another bench in post lunch session, the matter could not be taken up.

List the matter on 25.10.2023.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

SHAMMI KHAN
MEMBER (JUDICIAL)

Anuj